

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3248  
ANSWERED ON:14.12.2011  
SPECIAL EXAM FOR CPL BY DGCA  
Argal Shri Ashok

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether any special written examination was conducted by the Directorate General of Civil Aviation (DGCA) to issue commercial pilot licence;
- (b) if so, the details thereof and the reasons therefor during each of the last three years and the current year; and
- (c) the details of the rules laid down in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)to(c):- Yes, Madam. According to Civil Aviation Requirement Section 7 Series B Part-1, DGCA has conducted written examination including Special Examination as per the policy from time to time for issuance of Commercial Pilot License. The details of Special Examination conducted during the last three years for issue of Commercial Pilot License is enclosed at Appendix A . The Rules and Conditions fixed for taking any examination including Special Examination is covered under Civil Aviation Requirement Section 7 Series Bx Part-I, and its revision issued by DGCA from time-to-time in order to meet the condition of Aircraft Rules 1937 Section A Schedule-II, which is available on DGCA website [www.dgca.gov.in](http://www.dgca.gov.in).